

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 1756 of 1995

(B)

New Delhi this the 9th day of April, 1996

**HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)**

Shri P.S. Verma  
S/o Shri Chandgi Ram  
R/o 6/2 R.K. Puram,  
New Delhi. ..Applicant

By Advocate Shri S.K. Gupta

Versus

Union of India through

1. Secretary  
Department of Posts,  
Dak Tar Bhawan,  
New Delhi.
2. Post Master General  
Meghdoot Bhawan,  
Jhandewalan, Karol Bagh,  
New Delhi.
3. Sr. Superintendent of Post Offices,  
New Delhi South West Division,  
New Delhi.
4. Estate Officer,  
C/o Post Master General,  
Meghdoot Bhawan,  
Jhandewalan, Karol Bagh,  
New Delhi. ..Respondents

By Advocate Shri M.K. Gupta

**ORDER (ORAL)**

**Hon'ble Mr.K. Muthukumar**

Heard the parties.

2. Shri S.K. Gupta, the learned counsel for the applicant after arguing the matter for sometime prays that he may be allowed to withdraw this application as the applicant proposes to make fresh representation to the department

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for suitable relief in his case.

3. In the light of the above, this application is dismissed as withdrawn. No costs.

  
(K. MUTHUKUMAR)  
MEMBER (A)

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